

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12.03.2019

O.A./260/52/2015

RITA BHAGAT

-V/S-

M/O YOUTH AFFAIRS & SPORTS

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. M. Basu

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant filed a memo to withdraw the OA since the applicant has already been transferred.</p> <p>Accordingly, the OA is disposed of as withdrawn.</p> <p>Mr. L. Jena, Ld. Counsel for the respondents is present.</p> <p style="text-align:center">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align:center">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align:center">pms</p>